

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (Insolvency) (AT) No. 993 of 2020

In the matter of:

Air Travel Enterprises India Ltd.

....Appellant

Vs.

Union Bank of India & Ors.

....Respondents

Present

For Appellant:

**Dr. KS Ravichandran, PCS.
Ms. S. Manjula Devi, Advocate.**

For Respondents:

**Mr. Alok Kumar, Ms. Drishti Harpalani and Ms. Somya
Yadav, for R-1.
Mr. Shinoj K Narayanan and Mr. Clint Li Johny, for
R-4.**

ORDER
(Virtual Mode)

04.03.2021: Heard the Learned Counsel for the Appellant.

On next date Learned Counsel for the Respondents to reply.

List this case on **16th March, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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